

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EXCLUSIVE OVERSEAS PRIVATE LIMITED Date of Commencement of Liquidation: 20-12-2022; List of Stakeholders as on Date: 26-02-2023; Name of IP: Mr. Akash shinghal; Process Number: 1; Last 5 digitof registration number: 10279

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				267920				NA
3	Secured financial creditors	1	732559417	1	730297823		2261594		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	21987351	2	20438752		1548599		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	3716937	2	2473086		1243851		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	758263705	5	753477581	0	5054044	0	